

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2615**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

INCREASE IN ALLOCATION IN SDRF

2615. SHRI ARJUN LAL MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to increase the annual allocation of SDRF (2016-17) for the State of Rajasthan in the coming years in terms of the revised norms;

(b) if so, the time by which it is likely to be enhanced; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) No Madam.

(b) Does not arise.

(c) With regard to increasing the allocation of SDRF, it is stated that the successive Finance Commission (set-up under the Article 280 of Constitution from time-to-time), determines the amount/size of annual allocation to the SDRF of each State for each of the financial years for entire Award period. The Fourteenth Finance Commission has recommended an allocation of Rs. 61,220 crore in SDRF to all States for the Award Period (i.e. 2015-16 to 2019-20) against Rs. 33,580.93 crore recommended by the 13th Finance Commission.

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In the instant case, Fourteenth Finance Commission has recommended an allocation of Rs. 6,094 crore in SDRF of Rajasthan for the Award Period (i.e. 2015-16 to 2019-20), which is an increase of 83.61% against Rs. 3319 crore recommended by the 13th Finance Commission for the years 2010-11 to 2014-15. The year-wise details of allocation of SDRF is given as under:-

Sl. No.	Year	Amount (Rs. in crore)
1	2015-16	1103.00
2	2016-17	1158.00
3	2017-18	1216.00
4	2018-19	1277.00
5	2019-20	1340.00
	Total:-	6094.00